

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

THE ATTENTION OF THE STAKEHOLDERS OF FENWAL INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Fenwal India Private Limited
2.	Date of Incorporation of Corporate Person	18/01/2007
3.	Authority under which Corporate Person is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Delhi
4.	Corporate Identity Number of Corporate Person	U24305HR2007PTC040846
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	<u>Registered Office:</u> Echelon Institutional Area, Plot No-11, Sector-32, Gurgaon-122001, Haryana <u>Principal office:</u> 5 th Floor, A- Wing, Ashoka Plaza, Pune- Nagar Road Survey No. 32/2, Vadgaon Sheri, Viman Nagar Pune-411014, Maharashtra
6.	Liquidation Commencement Date of Corporate Person	07.02.2020
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Dr. (h.c.) Adv. Mamta Binani dress: Address: 2A, Ganesh Chandra Avenue, Commerce House, Fourth Floor, Room No. 6, Kolkata-700013, West Bengal; <u>IBBI Registered Email Id:</u> mamtabinani@gmail.com <u>Process Specific Email Id:</u> fipl.liquidator@gmail.com Telephone No.: 9831099551 Registration No.: IBBI/IPA-002/IP-N00086/2017-18/10227
8.	Last date for submission of claims	08.03.2020

Notice is hereby given that the **Fenwal India Private Limited** has commenced voluntary liquidation on **07.02.2020** (liquidation commencement date).

The Stakeholders of **Fenwal India Private Limited** are hereby called upon to submit a proof of their claims, on or before **08.03.2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Mamta Binani

Submission of false or misleading proofs of claim shall attract penalties.

Mamta Binani

Dr. (h.c.) Adv. Mamta Binani
Liquidator in the matter of Voluntary Liquidation of
Fenwal India Private Limited
Registration no. of the Liquidator with IBBI:
IBBI/PA-002/IP-N00086/2017-18/10227
Address registered with IBBI: 2A, Ganesh Chandra Avenue,
Commerce House, Fourth Floor,
Room no.6, Kolkata 700013 (West Bengal)
fip.l.liquidator@gmail.com (process specific)
mamtabinani@gmail.com (registered with IBBI)

Date: 11.02.2020

Place: Kolkata